

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 106  
217/241-242/PB/2018

**IN THE MATTER OF:**

|                                     |     |                      |
|-------------------------------------|-----|----------------------|
| Sanjay Aggarwal                     | ... | Applicant/Petitioner |
| Vs                                  |     |                      |
| Celebration City Projects Pvt. Ltd. | ... | Respondent           |

**Order under Section 241-242.**

**Order delivered on 05.01.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**


**PRESENT:**

|                     |                             |
|---------------------|-----------------------------|
| For the RP          | : Mr. Vierat K. Anand, Adv. |
| For the Ex-Director | : Ms. Isha Bhalla, Adv.     |

**ORDER**

List the matter for hearing on **02.02.2021**.

  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

  
**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

05.01.2021  
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